

**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 29.09.2020 at 2.45 PM**

HEARING

1. C.Misc 138-2016
2. C.Misc 296-2017
3. C.Misc 163-2015
4. C.Misc 14-2019
5. PCR 238-2019
6. CC 1401-2017
7. CC 481-2018
8. CC 527-2018
9. CC 1332-2019
10. OS 90-2017
11. OS 308-2017
12. OS 272-2018
13. OS 220-2020
14. CC 1107-2018

JC Matter

15.Cr.no.57-2020 Con. Railway Police

Hosakote

Dated: - 28.09.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **29.09.2020**

MORNING SESSION	AFTERNOON SESSION
Hearing	Hearing
1. WLOR 1/2020 TS Halli PS	16. OS 105/2014
2. Crime 26/2020 NGPS	17. OS 337/2016
3. Crime 69/2020 TS Halli PS	18. OS 385/2016
4. Crime 77/2020 NGPS	19. OS 179/2017
5. Crime 86/2020 TS Halli PS	20. OS 237/2017
6. Crime 86/2020 NGPS	21. OS 83/2018
7. Crime 92/2020 TS Halli PS	22. OS 103/2018
8. Crime 99/2020 NGPS	23. OS 159/2018
JC MATTER	24. OS 169/2018
9. Crime 30/2020 NGPS	25. OS 237/2018
10. Crime 73/2020 NGPS	26. OS 135/2019
11. Crime 78/2020 NGPS	27. OS 201/2019
12. CC 496/2014	28. OS 83/2020
13. CC 358/2019	29. OS 175/2020
14. CC 1396/2020	30. OS 195/2020
15. CC 1409/2020	31. OS 197/2020

Hosakote
Dated: - 28.09.2020

CrimJ 28/09/20
Addl. Civil Judge & JMFC., Hosakote

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